

area around the site of ancient capital of Orissa in Jajpur has been surveyed and ancient monuments and remains studied and identified for protection. These include ancient temples, the Buddha images, Jain figures and other sculptures. The Archaeological Survey of India is in contact with the State Government for allotment of land for construction of a sculpture-shed with a view to developing it into a site museum in course of time.

Construction of Stadia in Karnataka

1027. SHRI JOSS FERNANDEZ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of the places in Karnataka where stadia were constructed with Central assistance during 1989-90;

(b) the number of stadia in Karnataka for which financial assistance will be provided during 1990-91; and

(c) whether any stadium is proposed to be constructed in Bangalore city with 100 per cent Central assistance?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) Central financial assistance was provided for construction of stadia in the following places in Karnataka during 1989-90;

<i>S. No.</i>	<i>Project</i>
1.	Stadium at Perdoor
2.	Indoor Stadium at Chitradurga
3.	Stadium at Balankatte
4.	Stadium at Chitradurga
5.	Stadium at Kolar

<i>S. No.</i>	<i>Project</i>
6.	Stadium at Sagar
7.	Open Stadium, Betagiri

(b) While this will depend upon the number of viable and deserving proposals received from the State Government, 2 projects have so far been sanctioned as follows:-

1.	Stadium at Ravindranagar, Shimogar	Rs. 2.00 lacs
2.	Stadium at Bharati Nagar, District Mandya	Rs. 1.50 lacs

(c) No, Sir.

Assistance for Upgradation for Toxicology Poison Control Centre, Madras

1028. SHRI S. SINGARAVADIVEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the State Government of Tamil Nadu have submitted a proposal for the upgradation of the Intensive Care Centre and Toxicology Poison Control Centre in the Madras Medical College, Madras keeping in view the Bhopal Gas Tragedy, to meet any eventuality; and

(b) if so, the steps taken by the Union Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.